

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 07-05-2026 To 07-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	620/2026	PRABIR HALDAR AND ORS Mobile:6289252767 Email:ADV.DYUTIMAN89@GMAIL.COM	DYUTIMAN BANERJEE	10-06-2026	ADDRESS OF APPLICANT/RESPONDENTS 1 TO 3 MISSING AND MENTIONED 4 TO 14 ADDRESS GIVEN BUT TOTAL APPLICANT/RESPONDENTS12 ONLY
2	CPAN	622/2026	MOHAMMAD YOUNUS MOLLA SINCE DECEASED REPD. BY MOHAMMAD SAMSUDDOHA MOLLA AND ORS. Mobile:9830071697 Email:ADV.SIDDHARTHAPPAUL@GMAIL.COM	SIDDHARTHA PAUL	10-06-2026	extra list of legal heir and contempt cause title
3	CRA (DB)	220/2026	RAKHI GHOSH AND ANOTHER Mobile:9674899188 Email:MOSTAFIJURRAHMAN916@GMAIL.COM	MOSTAFIJUR RAHMAN	08-06-2026	XEROX COPY OF JUDGMENT REQUIRED
4	CRM (A)	1306/2026	BIJOY DAS Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	08-06-2026	1) DEPONENT I.D NOT ATTESTED BY THE COMMISSIONER
5	CRM (A)	1311/2026	XXXX Mobile:8777381644 Email:MNJ.ADK@REDIFFMAIL.COM	MANOJ ADAK	08-06-2026	1) VICTIM MADE AS PARTY WITHOUT DISCLOSED IDENTITY... 2).. CRPC.... 3)... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS
6	CRM(M)	1112/2026	TAPAN SARKAR Mobile:9733923019 Email:ASRAFMANDAL1179@GMAIL.COM	ASRAF MANDAL	08-06-2026	1. VICTIM ID DISCLOSED
7	CRM(M)	1116/2026	XXXX Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	08-06-2026	1. VICTIM ID DISCLOSED
8	CRM(M)	1120/2026	NIMAI MAHANTA @ NIMAI MAHATO Mobile:7980996159 Email:SHOUNAKIANDIARISE29@GMAIL.COM	SOUNAK MONDAL	08-06-2026	1. DATE OF TRIAL COURT REJECTION IS WRONG 2. VICTIM ID IS DISCLOSED AT DIFFERENT PARTS OF THE PETITION
9	CRM (NDPS)	923/2026	MIRAN SK AND ANR. Mobile:9735242107	SHABANA HASIN	08-06-2026	1) P.S. CASE DATE MISMATCHES BETWEEN 1ST PAGE AND PRAYER

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SABANAHASIN@GMAIL.COM			PARA ... 2) DECLARATION OF LD . ADVOCATE IS REQUIRED REGARDING TORN CONDITION OF CERTIFIED COPY
10	CRM (NDPS)	934/2026	MD ABDULLAH SK Mobile:9432512323 Email:MAINAKGUPTA600@GMAIL.COM	MAINAK GUPTA	08-06-2026	1) LD TRIAL COURT CASE TYPE (i.e. SPECIAL CASE) WRONGLY MENTIONED IN PETITION ... 2) VAKALATNAMA NOT BEING ACCEPTED
11	WPA	10643/2026	MIR HAFIJ UDDIN Mobile:9830155430 Email:ANISURRAHAMAN@GMAIL.COM	ANISUR RAHAMAN	08-06-2026	INDEX IS NOT FILLED UP
12	WPA	10649/2026	DAYAMOY MONDAL AND ANR. Mobile:9123923646 Email:MANNAKAUSTAV2017@GMAIL.COM	KAUSTAV MANNA	08-06-2026	RESPONDENT NO 2 PIN IS MISSING
13	WPA	10660/2026	MITA ROY AND ANR Mobile:9831967428 Email:NEXUSPARTNERS.ASSOCIATES@GMAIL.COM	ANUPAM DAS	08-06-2026	SUBJECT CATEGORY CODE DOES NOT TALLY WITH COURT
14	WPA	10661/2026	SUSHIL KUMAR VERMA AND ANR Mobile:6294065001 Email:GUHASOMNATH720@GMAIL.COM	SOMNATH GUHA	08-06-2026	ADVOCATE'S CERTIFICATE IS MISSING IN PRAYER
15	WPA	10689/2026	RUMELI BOSE AND ANR Mobile:9804561778 Email:JOY.LEGAL782@GMAIL.COM	JOY CHAKRABORTY	08-06-2026	ADVOCATE'S SIGNATURE IS MISSING IN PRAYER PAGE.
16	WPA	10693/2026	HASIB ALAM Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	KHAIRUL ALAM	08-06-2026	WRONG DISTRICT MENTIONED IN ADDRESS
17	WPA	10695/2026	SALMAN MONDAL Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	MD. KHAIRUL ALAM	08-06-2026	WRONG DISTRICT NAME IN ADDRESS
18	WPLRT	87/2026	SHIBSANKAR OJHA Mobile:9433182774 Email:RADHASYAMMAITI26@GMAIL.COM	RADHASYAM MAITI	08-06-2026	RESPONDENT SL. NO.2 IS NOT IN PERFECT POSITION

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